

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)**

Appeal No. 186 of 2012

Dated : 30th October, 2012

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Sarovar Energy Pvt. Ltd. ... Appellant(s)

Versus

**Karnataka Electricity Regulatory Commission.
& Anr. ..Respondent(s)**

**Counsel for the Appellant(s): Mr. Shridhar Prabhu
Mr. Lokesh R. Yadav**

**Counsel for the Respondent(s): Mr. Anand K. Ganesan and
Mrs. Swapna Seshadri for R-1
Mr. D. Nagarajan for R-2**

Appeal No.187 of 2012

BMM Ispat Ltd. ..Appellant(s)

Versus

**Karnataka Electricity Regulatory Commission.
& Anr. ..Respondent(s)**

**Counsel for the Appellant(s): Mr. Shridhar Prabhu
Mr. Lokesh R. Yadav**

**Counsel for the Respondent(s): Mr. Anand K. Ganesan and
Mrs. Swapna Seshadri for R-1
Mr. D. Nagarajan for R-2**

ORDER

The issue in Appeal no. 186 of 2012 and 187 of 2012 is common. The Learned Counsel for the Appellant has argued both the Appeals at length. The Learned Counsel for the Respondent Commission has also argued elaborately. Thus, both the Learned Counsel for the parties have finished their arguments.

In spite of service of notice Respondent no.2, the distribution company has not filed the reply yet though we have directed them to file the reply within the time frame. On the other hand, Mr. D. Nagarajan, Learned Counsel today appears and undertakes to file Vakalatnama on behalf of R-2 and to file the reply. Accordingly, he is directed to file Vakalatnama on or before 6.11.2012 and file the reply before the next date of hearing.

The Learned Counsel for the Appellant as well as both the Respondents "Commission and distribution company" are directed to file their respective written submissions on or before 20.11.2012 after serving copy on the other side.

Post the matter for reporting compliance and making further submissions on **21.11.2012 at Delhi Bench.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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